

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-II**

5. CP 3185/2018

**CORAM : SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 04.12.2020**

**NAME OF THE PARTIES:- Nandu Finvest Pvt.Ltd**  
**V/s**  
**RoC, Mumbai**

**Section 252(1) of Companies Act, 2013**

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**ORDER**

None appeared for the Appellant Company, but the Counsel sent a message expressing the difficulty to appear today. Therefore, **list the matter on 9<sup>th</sup> December 2020.**

**Sd/-**

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

**Sd/-**

**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 4th day of Dec,2020

Ankit